

Government of India
Ministry of Commerce Industry
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Policy Circular No. 26 (RE-2010)/2009-14

Dated the, 21st March, 2011

Sub:- Online transmission of DES (Advance Authorization), EPCG and DEPB at 7 new port locations w.e.f. 21.3.2011 - reg.

As and when Customs (CBEC) have conveyed their readiness to implement on-line message exchange between Customs and DGFT, Policy Circulars have been issued from time to time by DGFT indicating the names and Port Codes of such Customs Ports where EDI facility would be available. Such Policy Circulars are listed below:

- (i) Policy Circular No. 28 (RE-2005)/2004-2009, dated 6th October, 2005.
- (ii) Policy Circular No.44 (RE-2005)/2004-2009, dated 10th January, 2006.
- (iii) Policy Circular No.32 (RE-2010)/2009-2014, dated 14th May, 2010.
- (iv) Policy Circular No. 37/2009-2014, dated 7th July, 2010.

2. Now it has been decided to add the following 7 new locations to 75 existing locations for on-line transmission of DES (Advance Authorization), EPCG and DEPB Authorization:

Sl.No	Name of new ICES Location	LOCODE (Customs Port Codes)
1	Pipavav Port	INPAV1
2	ACC Goa	INGOI4
3	ICD Thar Dry Port, Sanand	INSAU6
4	Paradeep Port	INPRT1
5	ICD Marripalam, Guntur	INGNR6
6	ACC Coimbatore	INCJB4
7	Gangavaram Port	INGGV1

3. Accordingly, with effect from 21st March, 2011 following shall be mandatory:

- (i) DEPB application in respect of shipping bills issued on or after 21/03/11 from these 7 ports has to be filed in EDI mode.
- (ii) All authorizations for DES (Advance authorization), EPCG, and DEPB in respect of these 7 ports issued on or after 21/03/2011 by Regional Authorities would be communicated to Customs on-line.

4. These issues with the approval of the DGFT.

Sd/-

(Rajiv Arora)
Joint Director General of Foreign Trade
Tel: 23061573
E-mail – rajiv.arora@nic.in

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